

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)Ind -3252/9/HDB/2017
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	Komal Atomizer Pvt Ltd
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Salman Mazher	Advocate	8885479606	Salman
Ibrahim Merchant	Advocate	9819708981	Merchant

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Salman Mazher and Mr.Ibrahim Merchant, learned counsels for the petitioner and issued notice to the respondent today, petitioner is permitted to take personal notice. Post the case on 06.11.2017.

Member (Technical)

Member (Judicial)